

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3688

ANSWERED ON:16.04.2002

NAVODAYA VIDYALAYAS

BASANGOUDA PATIL;BIR SING MAHATO;HARIBHAI PARTHIBHAI CHAUDHARY;MANSUKHBHAI D. VASAVA;P.D. ELANGOVA;PRAVEEN RASHTRAPAL;SHANKERSINH VAGHELA;VIJAY KUMAR KHANDELWAL

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) in the country, State-wise;
- (b) the number of teachers working therein, cadre-wise;
- (c) the number of students of SC/ST categories admitted in the Kendriya Vidyalayas during 2001-2002, State-wise;
- (d) whether the Government propose to set up KVs and NVs in each district of the country; and
- (e) if so, the detailed list of places where KVs and NVs are likely to be set up during the next two years, State- wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT ( PROF. RITA VERMA)

(a) As on 31st March, 2002 there are 468 JNVs and 843 KVs in the country. The list is enclosed at Annexure-I.

(b) The number of teachers working in JNVs and KVs, cadre-wise is as under:-

**JAWAHAR NAVODAYA VIDYALAYAS**

PGTs	TGTs	Other category Pet, Art Teachers, Music Teacher, SUPW, Teacher etc.)
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2251	3277	1986
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**KENDRIYA VIDYALAYAS**

PGTs	TGTs	PRTs	Other category Pet, Art Teachers, Music Teacher, SUPW, Teacher etc.)
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5346	9304	10849	4324
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(c) The information is being collected.

(d) & (e) Kendriya Vidyalayas are not set up district wise and at present there is no proposal to set up KVs in each district of country. The JNVs are set up district wise and the list of districts which presently do not have a JNV is enclosed at Annexure II. JNVs can be sanctioned in these districts on receipt of suitable proposal from the concerned District/State Authority. New JNVs are set up on submission of a proposal by the concerned State Government with the provision of 10 acres of land free of cost and temporary accommodation on rent free basis by the concerned State Government.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOKSABHA UNSTARRED QUESTION NO. 3688 FOR 16.04.2002 BY S/SRIP. D. ELANGO VANSHANDERSINGH AGHELA, PRAVIN RASHTRAPALY IJAYKUMAR KHANDELWAL BASANGOUDAR (YATNAL) PATIL, HARIBHAI CHAUHDARY D. VASAVA, BIRSINGHMAHATO, REGARDING NAVODAYA VIDYALAYAS

LIST OF JAWAHAR NAVODAYA VIDYALAYAS & KENDRIYA VIDYALAYAS AS ON 31ST MARCH 2002

Sl. No.	Name of the State/UT	JNVs	KVs
01.	ANDAMAND & NICOBAR	02	-
02.	ANDHRA PRADESH	22	41
03.	ARUNACHAL PRADESH	10	10
04.	ASSAM	20	42
05.	BIHAR	36	26
06.	CHANDIGARH	01	05
07.	CHHATTISGARH	10	19
08.	DADRA & NAGAR HAVEL	01	01
09.	DAMAN & DIU	02	-
10.	DELHI	02	36
11.	GOA	02	05
12.	GUJARAT	17	39
13.	HARYANA	17	25
14.	HIMACHAL PRADESH	12	19
15.	JAMMU & KASHMIR	14	25
16.	JHARKHAND	17	25
17.	KARNATAKA	26	32
18.	KERALA	13	27
19.	LAKSHDWEEP	01	-
20.	MADHYA PRADESH	42	69
21.	MAHARASHTRA	29	51
22.	MANIPUR	09	05
23.	MEHGALAYA	06	07
24.	MIZORAM	03	01
25.	NAGALAND	06	06
26.	ORISSA	21	29
27.	PONDICHERRY	04	02
28.	PUNJAB	17	40
29.	RAJASTHAN	31	51
30.	SIKKIM	03	02
31.	TRIPURA	03	05
32.	TAMIL NADU	-	29
33.	UTTARANCHAL	08	32
34.	UTTAR PRADESH	60	86
35.	WEST BENGAL	01 (D.G.H.C.)	48

TOTAL 468 843

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOKSABHA UNSTARRED QUESTION NO. 3688 FOR 16.04.2002 BY S/SRIP. D. ELANGO VANSHANDERSINGH AGHELA, PRAVIN RASHTRAPALY IJAYKUMAR KHANDELWAL BASANGOUDAR (YATNAL) PATIL, HARIBHAI CHAUHDARY D. VASAVA, BIRSINGHMAHATO, REGARDING NAVODAYA VIDYALAYAS

LIST OF UNCOVERED DISTRICTS WHERE JNVs HAVE NOT BEEN SANCTIONED AS ON AS ON 31ST MARCH 2002(+)

SL.NO. NAME OF THE STATE/UT

01.	ANDHRA PRADESH	01
02.	ARUNACHAL PRADESH	04
03.	ASSAM	3
04.	BIHAR	01
05.	CHHATTISGARH	06
06.	DELHI	07
07.	GUJARAT	08
08.	HARYANA	03
09.	KARNATAKA	01
10.	KERALA	01
11.	MADHYA PRADESH	03

12.	JHARKHAND	05
13.	MAHARASHTRA	08
14.	MEGHALAYA	01
15.	MIZORAM	05
16.	NAGALAND	01
17.	ORISSA	09
18.	RAJASTHAN	01
19.	SIKKIM	01
20.	TRIPURA	01
21.	UTTRAMCHAL	05
22.	UTTAR PRADESH	10

TOTAL 85

(+) West Bengal and Tamil Nadu have not adopted the Scheme.